

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
STARRED QUESTION NO.250
TO BE ANSWERED ON 3RD AUGUST, 2022

DISTRIBUTION OF FOODGRAINS UNDER NFS SCHEME

†*250. SHRI SUMEDHANAND SARASWATI:
SHRIMATI RANJEETA KOLI:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the number of beneficiaries under the National Food Security (NFS) scheme in various States of the country including Rajasthan during the last two years;
- (b) the State-wise details of foodgrains distributed/ funds allocated under the said scheme in the country from January 01, 2020 till date;
- (c) the quantum of foodgrains allocated and distributed after announcement of distribution of free foodgrains during the lockdown alongwith the number of people benefited therefrom, State-wise; and
- (d) the present status of One Nation One Ration Card?

A N S W E R
MINISTER OF COMMERCE & INDUSTRY, CONSUMER AFFAIRS, FOOD
& PUBLIC DISTRIBUTION AND TEXTILES
(SHRI PIYUSH GOYAL)

(a) to (d): A statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE
STARRED QUESTION NO.250 FOR ANSWER ON 03.08.2022 IN THE LOK
SABHA.**

(a): A statement indicating the State/Union Territory (UT)-wise number of beneficiaries covered under the National Food Security Act, 2013 (NFSA) during the last two years is at Annexure-I.

(b): A statement indicating the allocation of foodgrains under the National Food Security Act, 2013 for the financial year 2019-20 to 2022-23 (Upto June, 2022) is at Annexure-IIA to Annexure-IID.

States are allocated foodgrains at subsidized rates under the National Food Security Act, 2013 and the Other Welfare Schemes (OWS). Difference between Economic Cost and Central Issue Price (CIP), at which foodgrains are issued to States, is reimbursed to Food Corporation of India (FCI) as food subsidy. In case of Decentralized Procurement (DCP) States, food subsidy is directly released to States by Government of India for quantity of foodgrains procured and distributed by them under NFSA and OWS. FCI further releases funds to Non-DCP States for quantum of foodgrains received by FCI from Non-DCP States.

Central Government also provides Central assistance to States/Union Territories under the scheme "Assistance to State Agencies for intra-state movement of foodgrains and FPS dealers' margin under NFSA" for meeting expenditure on intra-State movement and handling of foodgrains and fair price shop dealers' margin as per the Food Security (Assistance to State Governments) Rules, 2015 amended from time to time.

The Budget Estimate, Revised Estimate and Actual Expenditure under Food Subsidy and Central assistance under the scheme “Assistance to State Agencies for intra-state movement of foodgrains and FPS dealers’ margin under NFSA” for the financial year 2019-20 to 2022-23 are at Annexure-III.

(c): In view of the outbreak of Covid-19, Central Government has allocated foodgrains to all the States/UTs for about 80 crore persons under Pradhan Mantri Garib Kalyan Anna Yojana (PM-GKAY), for distribution among beneficiaries covered under the NFSA (i.e. Antyodaya Anna Yojana and Priority Category Households). Under the PMGKAY, the households covered under the NFSA are entitled to receive 5 kg of foodgrains (rice / wheat) per person per month, free of cost. The entitlement of foodgrains under PM-GKAY is in addition to their entitlement under NFSA (i.e. 35 kg of foodgrains per month per AAY household and 5 kg of foodgrains per person per month for Priority Households @ Rs.3/2/1 per kg for rice/ wheat/ coarsegrains).

In addition to this, as part of the Economic measures (Atma Nirbhar Bharat), allocation of foodgrains, free of cost, had been made to all the States/Union Territories, for the month of May and June, 2020, for stranded migrants who are not covered under the National Food Security Act, 2013 or any other State scheme PDS Cards. Such beneficiaries were eligible for 5 kg of foodgrains per person per month. Identification of such beneficiaries and distribution of foodgrains to them was the responsibility of concerned State Government or Union Territory Administration.

A statement indicating the State/UT-wise allocation of foodgrains under the PMGKAY and ANBP is at Annexure-IV.

(d): The One Nation One Ration Card (ONORC) plan has been successfully implemented by all the States/UTs.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE STARRED QUESTION NO.250 DUE FOR ANSWER ON 03.08.2022 IN THE LOK SABHA

State/UT-wise coverage of beneficiaries under the National Food Security Act, 2013 during last two years.

(In lakh)

Sl. No.	States/ UTs	Coverage as on 31.03.2021	Coverage as on 31.03.2022	Coverage as on 28.07.2022
1	Andhra Pradesh	268.22	268.22	268.22
2	Arunachal Pradesh	8.40	8.40	8.40
3	Assam	250.31	251.17	251.17
4	Bihar	871.16	871.16	871.16
5	Chhattisgarh	200.77	200.77	200.77
6	Delhi	72.78	72.78	72.78
7	Goa	5.32	5.32	5.32
8	Gujarat	341.71	345.15	345.15
9	Haryana	126.49	126.49	126.49
10	Himachal Pradesh	28.64	28.64	28.64
11	Jharkhand	263.70	264.25	264.12
12	Karnataka	401.93	401.93	401.93
13	Kerala	154.80	154.80	154.80
14	Madhya Pradesh	470.46	482.58	482.58
15	Maharashtra	700.17	700.17	700.17
16	Manipur	18.60	19.97	20.08
17	Meghalaya	21.46	21.46	21.46
18	Mizoram	6.68	6.68	6.68
19	Nagaland	14.05	14.05	14.05
20	Odisha	324.33	324.15	325.03
21	Punjab	141.51	141.51	141.51
22	Rajasthan	440.01	440.01	440.01
23	Sikkim	3.79	3.79	3.79
24	Tamil Nadu	364.69	364.69	364.69
25	Telangana	191.62	191.62	191.62
26	Tripura	24.82	24.83	24.83
27	Uttar Pradesh	1465.94	1487.44	1490.71
28	Uttarakhand	61.94	61.94	61.94
29	West Bengal	601.84	601.84	601.84
30	A&N	0.61	0.61	0.61
31	DNH&DD	2.86	3.02	3.02
32	Lakshadweep	0.22	0.22	0.22
33	Chandigarh (DBT)	2.79	2.75	2.76
34	Puducherry (DBT)	6.30	6.24	6.34
35	J&K	72.41	72.41	72.41
36	Ladakh	1.44	1.44	1.44
Total		7932.81	7972.50	7976.75

ANNEXURE-IIA

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE STARRED QUESTION NO.250 DUE FOR ANSWER ON 03.08.2022 IN THE LOK SABHA

Allocation and Offtake of foodgrains under NFSA during 2019-20

(In thousand tons)

S. No.	States/ UTs	Allocation	Offtake
1	Andhra Pradesh	1871.844	1871.205
2	Arunachal Pradesh	88.992	92.023
3	Assam	1695.132	1702.142
4	Bihar	5493.861	5404.327
5	Chhattisgarh	1384.056	1374.945
6	Delhi	450.873	436.490
7	Goa	59.045	59.045
8	Gujarat	2379.462	1924.614
9	Haryana	795.000	598.623
10	Himachal Pradesh	508.020	511.817
11	Jammu & Kashmir	748.343	756.989
12	Jharkhand	1739.514	1678.827
13	Karnataka	2608.836	2631.142
14	Kerala	1333.915	1334.324
15	Ladakh	2.736	0.000
16	Madhya Pradesh	3564.468	3394.007
17	Maharashtra	4605.192	4029.097
18	Manipur	159.122	155.855
19	Meghalaya	176.298	176.157
20	Mizoram	65.758	67.406
21	Nagaland	138.058	136.247
22	Odisha	2211.582	2047.239
23	Punjab	870.120	616.006
24	Rajasthan	2791.572	2843.387
25	Sikkim	44.324	44.081
26	Tamil Nadu	3677.752	3928.213
27	Telangana	1338.000	1354.597
28	Tripura	271.000	264.550
29	Uttarakhand	502.999	500.422
30	Uttar Pradesh	9329.515	8959.395
31	West Bengal	3970.620	3919.479
32	A & N Island	29.558	14.692
33	Chandigarh (DBT)	0.000	0.000
34	D&N Haveli	11.016	11.017
35	Daman & Diu	4.772	4.287
36	Lakshadweep	4.620	4.211
37	Puducherry (DBT)	0.000	0.000
	Total	54925.974	52846.858

Note: Chandigarh, Puducherry and some areas of DNH&DD are implementing the NFSA in Cash Transfer (DBT) mode.

ANNEXURE-IIB

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE STARRED QUESTION NO.250 DUE FOR ANSWER ON 03.08.2022 IN THE LOK SABHA

Allocation and Offtake of foodgrains under NFSA during 2020-21

(In thousand tons)

S. No.	States/ UTs	Allocation	Offtake
1	Andhra Pradesh	1871.844	2147.362
2	Arunachal Pradesh	88.992	87.223
3	Assam	1694.324	1553.353
4	Bihar	5524.330	5183.855
5	Chhattisgarh	1384.056	1375.292
6	Delhi	450.690	449.472
7	Goa	58.173	56.000
8	Gujarat	2178.396	2011.139
9	Haryana	795.000	619.657
10	Himachal Pradesh	508.020	507.422
11	Jharkhand	1739.514	1760.584
12	Karnataka	2608.801	2370.616
13	Kerala	1395.973	1395.549
14	Madhya Pradesh	3443.277	3184.182
15	Maharashtra	4605.191	3988.186
16	Manipur	162.598	158.866
17	Meghalaya	176.298	174.696
18	Mizoram	65.758	64.663
19	Nagaland	138.058	138.162
20	Odisha	2224.920	2078.529
21	Punjab	870.120	466.193
22	Rajasthan	2788.073	2752.219
23	Sikkim	44.324	41.709
24	Tamil Nadu	3677.752	3535.626
25	Telangana	1338.000	1253.716
26	Tripura	271.192	243.011
27	Uttarakhand	502.999	515.699
28	Uttar Pradesh	9436.967	9003.628
29	West Bengal	3970.620	3941.558
30	A & N Island	29.558	16.919
31	Chandigarh (DBT)	0.000	0.000
32	D&N Haveli and Daman & Diu	15.892	14.573
33	Jammu & Kashmir	734.654	695.986
34	Ladakh	16.427	15.040
35	Lakshadweep	4.620	3.492
36	Puducherry (DBT)	0.000	0.000
	Total	54815.412	51804.174

Note: Chandigarh, Puducherry and some areas of DNH&DD are implementing the NFSA in Cash Transfer (DBT) mode.

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE STARRED QUESTION NO.250 DUE FOR ANSWER ON 03.08.2022 IN THE LOK SABHA

Allocation and Offtake of foodgrains under NFSA during 2021-22

(In thousand tons)

S. No.	States/ UTs	Allocation	Offtake
1	Andhra Pradesh	1871.844	1750.856
2	Arunachal Pradesh	88.996	79.840
3	Assam	1694.726	1616.667
4	Bihar	5527.100	4890.761
5	Chhattisgarh	1384.056	1376.739
6	Delhi	448.682	402.235
7	Goa	59.045	58.223
8	Gujarat	2175.742	2014.515
9	Haryana	795.000	640.430
10	Himachal Pradesh	508.020	504.634
11	Jharkhand	1724.899	1501.655
12	Karnataka	2608.820	1839.458
13	Kerala	1425.049	1372.519
14	Madhya Pradesh	3165.838	3064.797
15	Maharashtra	4605.192	3515.638
16	Manipur	130.994	121.623
17	Meghalaya	176.298	172.013
18	Mizoram	65.758	64.360
19	Nagaland	138.058	132.705
20	Odisha	2244.231	1991.198
21	Punjab	870.120	879.690
22	Rajasthan	2770.584	2543.827
23	Sikkim	44.324	41.475
24	Tamil Nadu	3677.752	2946.119
25	Telangana	1338.000	1292.128
26	Tripura	271.231	213.153
27	Uttarakhand	502.999	570.108
28	Uttar Pradesh	9782.054	8528.748
29	West Bengal	3970.620	3817.032
30	A & N Island	29.558	20.927
31	Chandigarh (DBT)	0.000	0.000
32	D&N Haveli and Daman & Diu	15.421	14.422
33	Jammu & Kashmir	734.654	561.973
34	Ladakh	16.427	15.238
35	Lakshadweep	4.620	4.844
36	Puducherry (DBT)	0.000	0.000
	Total	54866.713	48560.549

Note: Chandigarh, Puducherry and some areas of DNH&DD are implementing the NFSA in Cash Transfer (DBT) mode.

ANNEXURE-IID

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE STARRED QUESTION NO.250 DUE FOR ANSWER ON 03.08.2022 IN THE LOK SABHA

Allocation and Offtake of foodgrains under NFSA during 2022-23 (Upto June, 2022)

(In thousand tons)

S.No.	States/ UTs	Allocation	Offtake
1	Andhra Pradesh	467.961	466.830
2	Arunachal Pradesh	22.249	23.858
3	Assam	423.782	457.234
4	Bihar	1381.775	1454.381
5	Chhattisgarh	346.014	345.647
6	Delhi	112.168	120.344
7	Goa	14.761	13.395
8	Gujarat	547.208	503.376
9	Haryana	198.750	194.980
10	Himachal Pradesh	127.005	126.927
11	Jharkhand	432.656	377.684
12	Karnataka	652.209	488.577
13	Kerala	356.262	391.008
14	Madhya Pradesh	793.417	603.703
15	Maharashtra	1151.298	700.863
16	Manipur	33.957	31.863
17	Meghalaya	44.075	43.816
18	Mizoram	16.439	17.293
19	Nagaland	34.514	36.719
20	Odisha	562.426	895.281
21	Punjab	217.530	22.892
22	Rajasthan	692.646	636.718
23	Sikkim	11.081	10.401
24	Tamil Nadu	919.438	972.186
25	Telangana	334.500	331.512
26	Tripura	67.808	63.155
27	Uttarakhand	125.749	143.772
28	Uttar Pradesh	2465.339	2254.550
29	West Bengal	992.655	910.791
30	A & N Island	7.389	2.230
31	Chandigarh (DBT)	0.000	0.000
32	D&N Haveli and Daman & Diu	3.797	3.709
33	Jammu & Kashmir	183.663	123.481
34	Ladakh	4.107	6.184
35	Lakshadweep	1.155	0.655
36	Puducherry (DBT)	0.000	0.000
	Total	13745.785	12776.014

Note: Chandigarh, Puducherry and some areas of DNH&DD are implementing the NFSA in Cash Transfer (DBT) mode.

ANNEXURE-III

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF THE STARRED QUESTION NO.250 DUE FOR ANSWER ON 03.08.2022 IN THE LOK SABHA

Details of Budget allocated and Released under Food Subsidy and Central assistance under the scheme "Assistance to State Agencies for intra-state movement of foodgrains and FPS dealers' margin under NFSA" (As on 26.07.2022).

(In Crore)

FY	Schemes	Budgeted Estimates (BE)	Revised Estimates (RE)	Subsidy Released (AE)
2019-20	Food Subsidy to FCI *	151000.00	75000.00	119164.02
	Food Subsidy to DCP States	33000.00	33508.35	**44944.35
	Central Assistance	4102.21	1678.78	1678.78
2020-21	Food Subsidy to FCI #	77982.54	344077.00	462789
	Food Subsidy to DCP States	37337.14	78337.77	##66901.77
	Central Assistance	3982.54	6482.54	6482.54
2021-22	Food Subsidy to FCI	202616.00	191304.00	2,08,929.00
	Food Subsidy to DCP States	40000.00	73420.66	79,789.54
	Central Assistance	4000.00	6000.00	6000.00
2022-23 (As on 26.07.22)	Food Subsidy to FCI	1,45,919.90	-	52,476.00
	Food Subsidy to DCP States	60,561.19	-	10,000.00
	Central Assistance	6572	-	58.34

*Includes NSSF loan of Rs. 40,000 crore in FY 2017-18, Rs 70,000 crores in FY 2018-19 and Rs. 44,164.02 crores in FY 2019-20.

** Includes Rs 11,436 crores (as part of NSSF loan), released from FCI to DCP States which was returned to FCI in 2020-21.

Over and above RE (2020-21), fund of Rs. 1,18,712crore was additionally allocated by MoF for the purpose of repayment of NSSF loan to FCI. Accordingly, out of total fund released to FCI in FY 2020-21, Rs. 339236 crore were utilized for repayment of entire NSSF loan as on 31.03.21.

Excludes Rs.11,436 crore released to FCI from DCP States Head.

ANNEXURE-IV

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE STARRED QUESTION NO.250 DUE FOR ANSWER ON 03.08.2022 IN THE LOK SABHA

State/UT-wise allocation of foodgrains under the Pradhan Mantri Garib Kalyan Anna Yojana and Atma Nirbhar Bharat Package (ANBP)

S. No.	States/UTs	Allocation of foodgrains under PMGKAY (Phase-I to VI) - (in MTs)	Allocation under ANBP (May - June, 2020) (In MTs)
1	Andaman & Nicobar Islands	7607.75	61
2	Andhra Pradesh	3352800.96	26823
3	Arunachal Pradesh	104274.00	821
4	Assam	3140606.27	25153
5	Bihar	10868477.51	86450
6	Chandigarh	34456.27	275
7	Chhattisgarh	2509625.00	20077
8	Daman & Diu D&NH	35938.20	285
9	Delhi	909562.50	7273
10	Goa	66515.15	532
11	Gujarat	4445024.80	38254
12	Haryana	1581125.00	12649
13	Himachal Pradesh	358057.00	2864
14	Jammu And Kashmir	904591.73	7241
15	Jharkhand	3297913.74	26370
16	Karnataka	5024125.00	40193
17	Kerala	1935001.50	15480
18	Ladakh	17986.79	144
19	Lakshadweep	2735.66	22
20	Madhya Pradesh	6287643.83	54642
21	Maharashtra	8752101.30	70017
22	Manipur	263477.93	2457
23	Meghalaya	268189.63	2146
24	Mizoram	83526.88	668
25	Nagaland	175585.88	1405
26	Odisha	4050273.81	32360
27	Puducherry	78390.85	628
28	Punjab	1768660.67	14145
29	Rajasthan	5526585.83	44662
30	Sikkim	47348.50	379
31	Tamil Nadu	4529244.51	35734
32	Telangana	2395266.15	19162
33	Tripura	311017.33	2483
34	Uttar Pradesh	18473649.37	142033
35	Uttarakhand	774276.85	6196
36	West Bengal	7522971.25	60184
Total		99904635.32	800268
